

**MINISTRY OF STEEL
(ISPAT MANTRALAYA)**

1. Planning, development and facilitation of setting up of iron and steel production facilities, including electric arc furnace (EAF) units, induction furnace (IF) units, processing facilities like re-rollers, flat products (hot/cold rolling units), coating units, wire drawing units and steel scrap processing **EXCEPT** specific issues being handled by other nodal Ministries like (i) cases relating to disinvestments, etc. being handled by Ministry of Finance, Department of Disinvestment, (ii) issues relating to Trade (Export/Import) and Dumping Duties being handled by Department of Commerce, etc. and (iii) cases relating to duty structure, etc. being handled by Department of Revenue.
2. Development of iron ore mines in the public sector and other ore mines (manganese ore, chrome ore, limestone, sillimanite, kyanite, and other minerals used in the iron and steel industry but **excluding** specific issues being handled by other nodal Ministries like (i) Issues relating to trade (Export/Import) being handled by Department of Commerce, (ii) Policy matters with regard to Iron Ore Mines being handled by Ministry of Mines, (iii) Grant/renewal of leases, etc. being handled by Ministry of Mines and (iv) Issues relating to environmental clearance being handled by Ministry of Environment & Forests.
3. Production, distribution, prices, imports and exports of iron and steel and ferro-alloys.
4. Matters relating to the following undertakings including their subsidiaries namely :-
 - (a) Steel Authority of India Limited (SAIL)
 - (b) Rashtriya Ispat Nigam Limited (RINL)
 - (c) Kudremukh Iron Ore Company Limited (KIOCL)
 - (d) Manganese Ore (India) Limited (MOIL)
 - (e) National Mineral Development Corporation Limited (NMDC)
 - (f) MECON Limited
 - (g) Sponge Iron India Limited (SIIL)

 - (h) Hindustan Steelworks Construction Limited (HSCL)

- (i) Metal Scrap Trading Corporation (MSTC)
- (j) Ferro Scrap Nigam Limited (FSNL), and
- (k) Bird Group of Companies.